

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1559/95.

Date of Order: 20-12-95.

Between:

P.Vijaya Prasada Rao.

.. Applicant.

and

1. The Union of India, rep. by the Director General, Telecommunications, New Delhi-1.
2. The Chief General Manager, Telecommunications, Andhra Circle, Hyderabad-1.
3. The Telecom Dist. Manager, Bhupal Complex, Kurnool.
4. The Sub Divisional Officer, Telecommunications, Kurnool.

.. Respondents.

For the Applicant: Mr. J.V.Lakshmana Rao, Advocate.

For the Respondents: Mr. Kote Basappa ^{Adv.} Addl. CGSC.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE- CHAIRMAN
THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

Notice before admission.

2. The promotions to the post of Phone Mechanic against 5% vacancies will be subject to the result in this O.A. and it has to be so mentioned in the order of promotion as Phone Mechanic against 5% vacancies.

3. List it on 14.2.1996. For replied in the meanwhile.


Deputy Registrar (J)CC

To

1. The Director General, Union of India, Telecommunications, New Delhi-1.
2. The Chief General Manager, Telecommunications, Andhra Circle, Hyderabad-1.
3. The Telecom Dist. Manager, Bhupal Complex, Kurnool.
4. The Sub Divisional Officer, Telecommunications, Kurnool.
5. One copy to Mr.J.V.Lakshmana Rao, Advocate, CAT.Hyd.
6. One copy to Mr. Addl. CGSC.CAT.Hyd.
7. One spare copy.

pvm

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRIHAC
VICE CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN :M(A)

DATED: 20-12-1995

ORDER/JUDGMENT

M.A./R.A./C.A.NO.

in

O.A.No. 1559/95

T.A.No. (W.P.No.)

NBA

Admitted and Interim directions
Issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

